

श्री चन्द्र प्रकाश जी  
 24/2/26

**Declaration of Assets and Liabilities**

**Year-2025-26**

I, CHANDRA PRAKASH son/daughter/wife of LATE SAHDEO JHA, aged 46 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT service and presently working as UNDER SECRETARY give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)\*

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 24/2/26

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Sr. No.	Description	Self	Spouse Name(S) MADHU PRIYA	Dependant-1 Name KRISH RAJ MINOR	Dependant-2 Name TANU PRIYA MINOR	Dependant-3 Etc. Name
(i)	Cash	RS 7,000/-	RS 25,000/-	NIL	NIL	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING ACCOUNT- RS. 233210/-	PNB SAVING ACCOUNT-28905/-	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	MUTUAL FUND- TOTAL INVESTMENT RS-412500/-	MUTUAL FUND TOTAL INVESTMENT RS-42,500/-	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. POSTOFFICE-SAVING ACCOUNT-RS-2266/- (JOINT WITH SPOUSE). 2. RELIANCE LIFE INSURANCE POLICY OF SUM ASSURED AMT.-RS 94000/- 3. NPS-TOTAL INVESTMENT-RS /-209905	1. POSTOFFICE-(A) 1 YEAR TD- RS 250000/- (B) RD- TOTAL DEPOSIT- RS 473000/- (C)SAVING ACCOUNT-RS- 1664/- 2. LIC OF INDIA-TOTAL POLICIES OF SUM ASSURED AMT. RS. 250000/-	LIC OF INDIA - POLICY OF SUM ASSURED AMT RS 100000/-	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	

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(vi)	Jewellery (give details of weight and value)	GOLD-30 GM	GOLD-290 GM,SILVER-750 GM	GOLD-20 GM,SILVER -150 GM	GOLD-20 GM,SILVER- 200 GM	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)-MADHU PRIYA	Dependant-1 Name-KRISH RAJ(MINOR)	Dependant-2 Name-TANU PRIYA(MINOR)	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	I have undivided paternal/ancestral property (agricultural land + house) at fatehpur buzurg,thana-desri dist-vaishali.	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	1. BETAURA, BEUR, THANA NO-94, PATNA, PLOT NO-598 AND 603, 4.286 DISMIL, VALUE- 1178650/- (CURRENT GOVT RATE @ 275000/- PER DISMIL) 2. KURKURI, THANA NO-36, PATNA, PLOT NO-926, 930, 3.125 DISMIL, VALUE-1062500/- (CURRENT GOVT RATE @ 340000/- PER DISMIL) 3. SIMRA, PARSABAZAR, THANA NO-92, PATNA. PLOT NO-321, 6.250 DISMIL, VALUE-15,00,000/- (CURRENT GOVT. RATE@2,40,000/- PER DISMIL)	NIL	NIL	

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			4.NIRPURA BETAURA, BEUR THANA NO-94, PATNA, PLOT NO- 705, 2.3437 DISMIL, VALUE-644518/- (CURRENT GOVT RATE @ 275000/- PER DISMIL))			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL

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	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL PAN NO-APHPP6411L	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature Chandra Prakash

Name of Employee: CHANDRA PRAKASH.....

Place: PATNA.....

Designation: UNDER SECRETARY

Date: 24-02-2026

Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

सेवा में,

अवर सचिव (स्थापना),

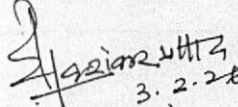
बिहार विधान सभा सचिवालय, पटना।

विषय:— चल-अचल संपत्ति तथा दायित्वों की विवरणी।

महाशय,

सभा सचिवालय के ज्ञापांक-213, दिनांक 20.01.2026 के आलोक में चल-अचल संपत्ति तथा दायित्वों की विवरणी संलग्न है।

विश्वासभाजन

  
3.2.26  
(शिव शंकर प्रसाद)

अवर सचिव,

बिहार विधान सभा सचिवालय, पटना।